

**BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE AT CHENNAI**

Original Application No.80 of 2017 (SZ)

P.Premkumar
S/o.Paulchamy,
Plot No.26, Needhi Nagar
Othakadai,
Madurai.

...Applicant

-Vs-

The Secretary to Government
Department of Environment and Forests,
Government of Tamil Nadu
Fort St. George,
Chennai.
and Others

...Respondents

INDEX

S.No	Description	Page No.
1.	Report filed on behalf of the Respondent – Tamil Nadu Pollution Control Board	1 – 4
2.	Annexure	5 – 10

Advocate for the Respondent: TNPCB

Tr. S. Sai Sathya Jith,

Advocate, Chennai

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

Original Application No.80 of 2017 (SZ)

P.Premkumar
S/o.Paulchamy,
Plot No.26, Needhi Nagar
Othakadai,
Madurai.

...Applicant

-Vs-

1. The Secretary to Government
Department of Environment and Forests,
Government of Tamil Nadu
Fort St. George,
Chennai.
2. The Secretary to Government
Public Works Department
Government of Tamil Nadu
Fort St. George,
Chennai.
3. The Tamil Nadu Pollution Control Board,
Rep. by its Member Secretary
76, Mount Salai,
Guindy,
Chennai – 600 032.
4. The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Sidco Industrial Estate,
Kapplur,
Thirumangalam Taluk,
Madurai 625 008.
5. The District Collector,
Madurai Collectorate Office
Madurai District,
Alwarpuram,
Madurai 625 020.
6. The Thasildar
Madurai East Taluk,
Othakadai ,
Madurai District.


11/4/2022
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
CHENNAI - 600 032.

7. The Executive Officer,
Othakadai Panchayat,
Madurai
8. The Block Development Officer,
Madurai East Panchayat Uniton,
Othakadai,
Madurai.

...Respondents

**COMPLIANCE REPORT FILED ON BEHALF OF THE 3RD & 4TH
RESPONDENTS - TAMIL NADUPOLLUTIION CONTROL BOARD.**

I, R. Rajamanickam, Son of P.M.Ramasamy, Hindu, aged about 57 years, having office at No.76, Mount Salai, Guindy, Chennai- 600 032, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing this Compliance Report on behalf of the 3rd & 4th Respondents and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that the Hon'ble NGT (SZ) has passed order dt.07.12.2021 directed that

“... Para 24.

iv. The Tamil Nadu Pollution Control Board is directed to inspect the Micro Compost Yard if it is commissioned to ascertain as to whether it is being properly maintained and if not, they are directed to take appropriate action against the Otthakadai Village Panchayat for not operating the same in a scientific manner as it is required.

v. if the legacy waste dumped in the present dump yard is not disposed of in a scientific manner , then the Tamil Nadu Pollution Control board (TNPCB) is directed to take appropriate action against them for non compliance of the directions issued by the Principal Bench of National Green Tribunal in this regard including imposition of environmental compensation as directed and to take steps to recover the amount from them.

ix. The Tamil Nadu Pollution Control Board (TNPCB), District Collector, Madurai District and Block Development Officer in charge of


11/4/2022
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
CHENNAI - 600 032.

Othakadai Village Panchayat are directed to file their periodical compliance reports of implementation of the Solid Waste Management Rules, 2016 in that panchayat till it is achieved cent percent in the Panchayat on quarterly basis , which includes the action taken for disposal of the legacy waste and operation of the Micro compost Yard and other waste management facilities and also action taken for non-compliance of the same”.

3. It is respectfully submitted that in pursuance to the above said NGT order, the Micro Composting Centre in cremation yard of Othakadai Village was inspected by the officials of the office of the District Environmental Engineer, TNPCB, Madurai on 04.04.2022 and during inspection following observations were made:

- i. The solid waste generated from the Othakadai Village Panchayat is 2.5 T/day. All the compostable waste is processed in the Micro Composting Centre facility. During inspection Micro Composting Centre facility was found to be in operation.
- ii. Compositing pits provided in the Micro Composting centre premises was found to be in operation.
- iii. Vermi composting facility provided in the Micro composting centre premises was found to be in operation.
- iv. The processed bio manure was kept in the micro composting centre premises.
- v. Segregated plastic wastes are crushed in the crushing machine provided in the facility premises was found to be in operation.
- vi. The local body was maintaining records for generation of recycled waste and production of bio manure.

4. It is further submitted that, during inspection, Vowel Thottam site was also inspected. It was found that the segregated organic waste from the Vowel Thottam is processed in the composting pits provided in the Micro composting centre facility premises at Cremation yard of Othakadai Village and segregated plastic waste are recycled in the same facility. No dumping of solid waste in Vowel Thottam was noticed.


11/4/2022
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
CHENNAI - 600 032.

5. It is respectfully submitted that the BDO, Madurai East Panchayat Union in his letter dated 04.04.2022 stated that administrative approval was obtained for establishing Bio Methanation Plant in Othakadai Cremation yard and also stated that Solid Waste Management Rules, 2016 will be achieved cent percent within few months in Othakadai Village Panchayat.

The photographs of the micro Composting Centre, composting pit, Vermi Composting pit, Plastic Crushing Machine and Bio manure is attached herewith as Annexure

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.


11/4/2022
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
CHENNAI - 600 032.

BEFORE ME

VERIFICATION

I, R. Rajamanickam, Son of P.M.Ramasamy, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai – 600 032, do hereby submit that the contents of above report are true to the best of my knowledge through records.


11/4/2022
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
CHENNAI - 600 032.

Othakadi Village Panchayat Micro Composting Centre and Solid Waste Management System



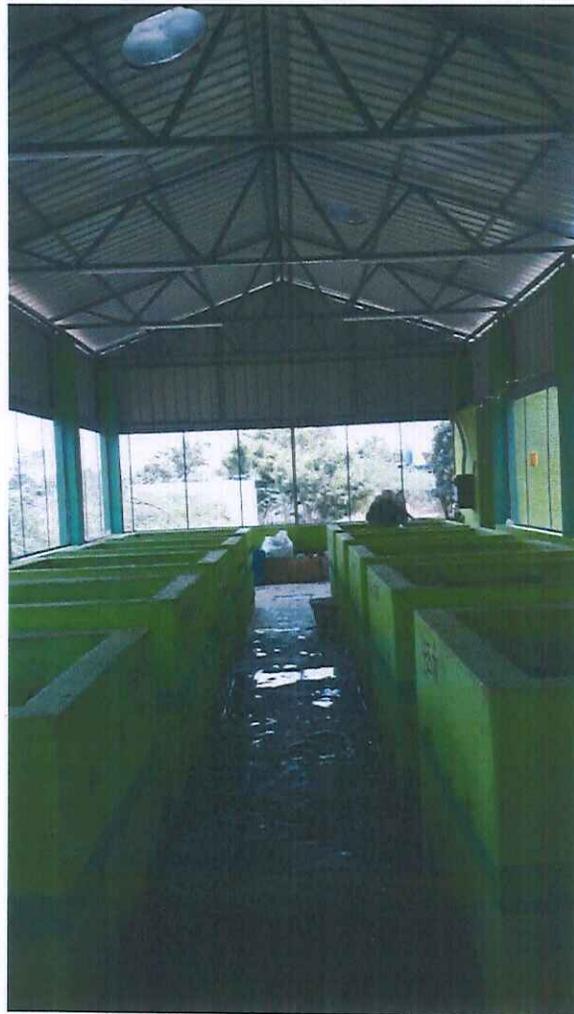
Micro Composting Centre



Micro Composting Centre



Micro Composting Centre



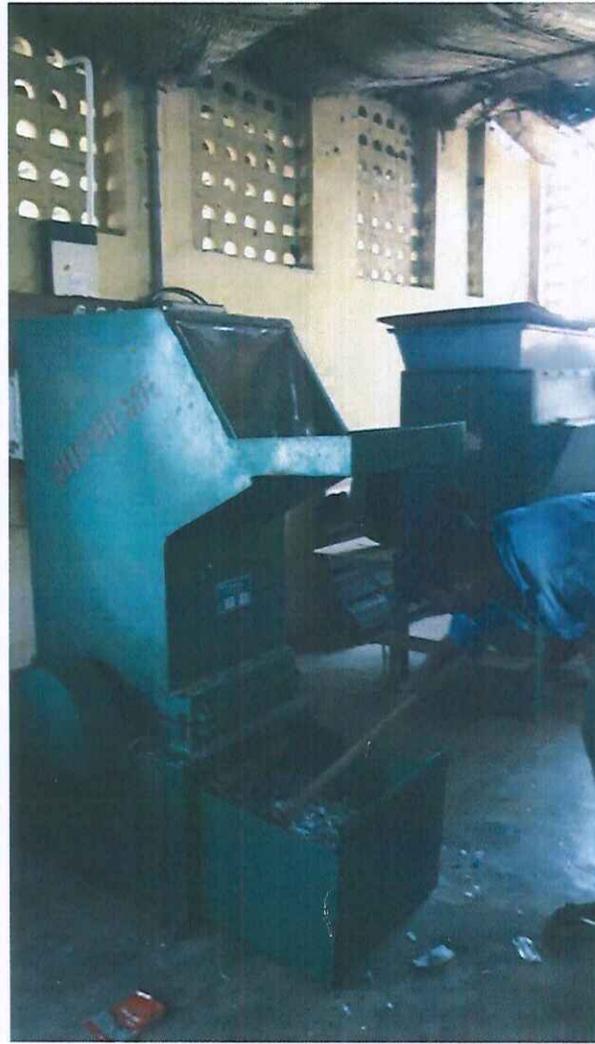
Micro Composting Centre



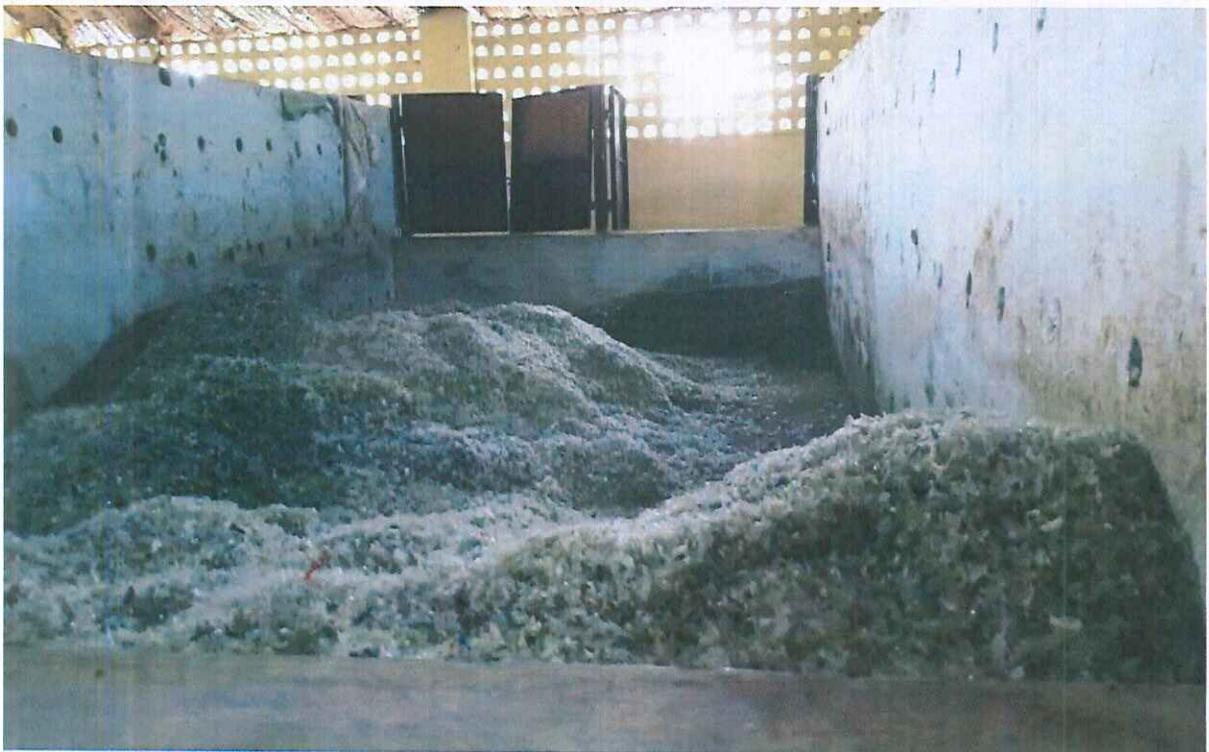
Segregated Waste Collection Vehicle



Segregated Plastic



Plastic Recycling powdered in MCC premises.



Recycled Plastic Chips



Compost Pit



Vermi Composting in MCC Premises



Vermi Composting Facility in MCC Premises



Organic Mannure in Bags0

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

Original Application No.80 of 2017 (SZ)

P.Premkumar
S/o.Paulchamy,
Plot No.26, Needhi Nagar
Othakadai,
Madurai.

...Applicant

-Vs-

The Secretary to Government
Department of Environment and Forests,
Government of Tamil Nadu
Fort St. George,
Chennai.
and Others

...Respondents

**REPORT FILED ON BEHALF OF THE
RESPONDENT - TAMIL NADU
POLLUTION CONTROL BOARD**

Advocate for Respondent: TNPCB
Thiru. Sai Sathyjith
Advocate, Chennai.

Date: 11.04.2022

Date of Hearing: 12.04.2022

